

In the National Company Law Tribunal,
Bengaluru, Special Bench

C.A.(CAA)/25(BB)2021

Court No. 1

Item No. 11

Sec. 230-232 of Companies Act, 2013

In the matter of:

GOOGLE INDIA PRIVATE LIMITED

.....Petitioner

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

Shri Sharan Kukkreja

For Respondent(s):

None

ORDER

Heard Shri Sharan Kukkreja, learned Counsel for the Petitioner through Video Conference.
Post the case on 04.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)